

# The Odisha Gazette

EXTRAORDINARY  
PUBLISHED BY AUTHORITY



---

---

No. 1244, CUTTACK, FRIDAY, JUNE 21, 2024, JAISTHA, 31, 1946

---

---

## Notice

By virtue of an affidavit sworn before the **Executive Magistrate Bhubaneswar** on Dated **18th April 2024**, I, **Mrs. Rajashree Patra**, Address **Qtr No. Type-3/212 NEW AG Colony Infront of Kalinga Stadium Nayapalli Bhubaneswar** have changed my name from **“Rajashree Biswal”** to **“Rajashree Patra”**. Henceforth, I shall be known as **“Rajashree Patra”** for all purposes.

**Rajashree Patra**